



37

% 14.11.2008

Present: Ms Sonia Mathur with Mr Praveen Chaturvedi  
for the Appellant.

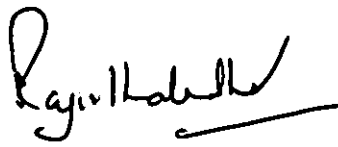
+ ITA 1336/2008

\*

The approval of the Committee on Disputes has not been taken. Consequently, we decline to entertain this appeal. The appellant is granted leave to apply for approval of the Committee on Disputes. In case the Committee on Disputes grants the approval, the revenue would be at liberty to file a fresh appeal within 15 days of the appellant receiving the order granting such approval.

This appeal stands disposed of in these terms.

  
BADAR DURREZ AHMED, J

  
RAJIV SHAKDHER, J

November 14, 2008  
SR